

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No.43/2020 in OA No.3295/2019



New Delhi, this the 31st Day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Balbir Singh, Age 75 years
 Peon (Retd.), S/o Sh. Molar Singh
 R/o Vill/PO: Bhopra
 Ghaziabad(UP). ...Petitioner

(By Advocate: Shri Pratap Ch. Mishra)

Vs.

1. Mr. Santosh Kumar Mallaji
 Commissioner, Kendriya Vidyalaya
 Snagathan(KVS), Govt. of India
 18, Institutional Area, Shaheed Jeet Singh Marg
 New Delhi-110016.

2. Mr. O.S. Shoran, Finance Officer
 Kendriya Vidyalaya Sangathan(KVS)
 18, Institutional Area
 Shaheed Jeet Singh Marg
 New Delhi-110016. ...Respondents

Order (Oral)

Justice Vijay Lakshmi, M(J)

Shri Pratap Ch. Mishra, learned counsel appearing on behalf of the petitioner prays that he may be permitted to withdraw this CP with liberty to file a Misc. Application/fresh OA.

2. The CP is accordingly closed, with the aforesaid liberty. No costs.



(A.K. Bishnoi)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

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